Affidavit to be Furnished by the canadate

Before the Returning Officer

	10			
From. 1.85 F. at	11/2		(/ G1	
rrom	W.M.a	instituency (No	une of the	OWNILLA

(strike out whichever is not applicable) (It lain a contesting as an independent conditate. (2) Details of PAN and status of filing of Income tax return:	Dr Dr	From. 185. F r. Rama Nandyadav midaugh	atuha Const rivito of Late Dah Birchand mention	ituency (Name of the	Constituen , , ,
	Amountain Committee the	ction, do hereby solemnly affirm an ike out whichever is not applicable) I am a candidate set up by R. J. Independent candidate.	od state on oath as under:- (name of the p		
(PAN) Income-tax return has Tax Return (in	recht :	bred b	Account Number (PAN)	which the last Income-tax return has been filed	shown In Income Tax Return (in Rupees)
Self Dr. Rama Nandyadar AFEPP11916, 2010-11 line 19047	es es		dyaday AFEPP11911	5 2010-11	Inc. 190470

No. 2838 . Date 2.5 12 2011

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
\$. F	Self Dr. Rama Nandyada	VAFEPPIIS)	2010-11	Inc. 190470=00
2.	Spouse-			
3.	Dependent I			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken (cognizance, Sections of the Act and description of the offence for which cognizance taken:	Tikotwall (Jakkanpur) Pscaseno. 1067/8: Ti) Jakkanpur Ps. Caseno. 201/06 Ti) Jakkanpur Pscaseno. 114/.09
(b)	Name of the court, Case No. and Date of order taking cognizance :	In the Court of C. J. M. Patna
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a) The details of cases, Sections of the Act and description of the offence for which convicted:	. N.A.
(b) Negroe of the Court(s). Case No. and Date(s) of order(s).	M. A.
Ros	

(5) That I give herem below the details of the assets (movable and in movable etc.) of mysels. my spouse and all dependents:

A. Details of movable assets:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per-books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details: including amount is to be given separately in respect of each investment)

No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
	Cash in hand	70000=00				
ii)	accounts (FDRs, Term Deposits and all other types of Deposits Akincluding saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Allahabad Bank P.U.B 2024536414 1896110.37 513I ASSEMB Branch 3162927649 430312.0000 15.1211 SBI Faturas	2 X ly 8	×	×	X
iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	2005hares MRPL value 0029.12.11 X10340=0	×	×	×	×
iv)	Postal Savings, Insurance Policies and investment in any Financial	NSCOBRS 80500=00 LIC of 3 lacks moion Plan 10013 PA HEATTH Plan 9000=00 PA	0.	X	×	×
v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	×	×	×	×	X
vi)	Yachts/Ships (details of Make(1)) C Registration No. etc, Year of (11) Purchase and amount) (v)	P2900 Scotto R1B2900 Marc BR1AF5105 SC R01BC 0006CC	sipie X	×	×	×
sit;	Jewelry, bullion and valuable thing (give details of weight and value)	Goldsogno ollac 350000	Gold 300 gm 8 lack \$10 00 5'clvez 400 g 19800 = 00	0=00 X	×	×

Any other assets such as value of	f		
Claims/interest			
A, Gross Total value	F 4185545=	37	1

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

6	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-
(i)	Agricultural Land In Mary's Location(s) Khata-160 Survey number(s) 258, 269	173,246,26	×	X	X	X
		9.51 LACTO	×.	×	X	X
	Whether inherited property 1/3 d (Yes or NO)	19.51 - Acre land Inherited	, χ	X	X	X
	Date of purchase in case of self acquired property		X	X	×	X
	Cost of Land (in case of purchase)at the time of purchase		×	X	X	X
	Any Investment on the land by way of development, construction etc.	×	X	X	×	X
	Approximate Current market value	53 Jacks		X	X	X
ii)	Non-Agricultural Land Bak Location(s) PLO Survey number(s) AlloLal By H	+6H/38	X	X	X	X
	Area (Total measurement in sq. ft.)	2.64 Kath		X	X	X
	Whether inherited property (Yes or NO)	Housing 1	3. State	X	X	X
100	Date of purchase in case of self acquired property		X	X	X	X
	Cost of Land (in case of purchase) at the time of purchase	145000:	N X	X	X	X
	Any Investment on the land by way of development, construction etc.	×	X	X	X	X
	Approximate Current market value	Z12 lack	X	X	X	X
(iii	(including apartments) Location(s)		×	X	X	X
3	Buffi up Area (Total measurement to sq. ft.)	1	X	X	X	X

	V is ther inherited property (* es or NO)	3	V	T X		
	Description of purchase in case of serf	X		+	1 ×	X
	Cost of property (in case of prochase) at the time of poschase	X	X	X		X
	Any Investment on the property by way of development, construction etc.	X	×	X	X	X
	Approximate Current market value	X	×	×	+	- x
(iv)	apartments,) pwLocation(s) Path - Survey number(s)	Tarkeshwa	1	X	X	X
	Area (Total measurement in sq. ft.)	2.75 Katha 3742 Str.	X	V	1	- V
	Built up Area (Total measurement in sq. ft.)	3000 Sfe,	V	V	1	X
	Whether inherited property (Yes or NO)		X	1	1	+X
	Date of purchase in case of self acquired property	1	×	1	X	X
	Cost of property (in case of purchase) at the time of purchase	30000=00	X	1	X.	X
	Any Investment on the land by way of development, construction etc.		X	X	X	X
	Approximate Current market value		X	×	X	-
v)	Others (such as interest in property)		×	X		×
vi)	Total of Current Market Value of (i) to (v) above	₹30 lacks	X	×	X	X

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-
(i)	- modific outstanding	2556000= legislative by Carloan	X	X	X	X
	Loan or dues to any individuals Entity other than mentioned in (i) above. Name(s) Nature of loan Nature of loan	556000=00	X	X	X	×

	Any other liability	X	V	X	X	X
	Grand total of liabilities	V	1	1	-	-
ii)	Dues to departments dealing with government accommodation	X	+	X	X	X
	Dues to departments dealing with supply of water	X	X	X	X	X
	Dues to departments dealing with supply of electricity	X	×	X	X	X
	Dues to departments dealing with supply of celephones/mobiles	X	1	X	×	X
	Dues to departments dealing with government transport (including aircrafts and Including)	X	7.	×	×	×
	Income Tax Dues	Y	V	X	- vs	10
	Wealth Tax Dues	5	1	+ ×	×	X
	Service Tax Dues	4	1	X	X	1
	Municipal /Property Tax Dues	V	1	TY	1	X
	Sales Tax Dues	X	1	X	×	×
	Any other dues	X	Y.	×	×	×
	Grand total of all Govt. dues	X	×	T ×	×	1 v

(7) Details of profession or occupation: a Self. M.L.A. I Reader (Asso. Professos) Depth. ochem. BN College Paty b. Spouse

(Name of the School /College/ University and the year in which the course was completed.)

LLB-College of Commerce Peter

MSC-Patra science college Peter

PU.

MU- 1991

ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

VA. EIH

Name of the candidate Sh/Smt/Kum. Dr. Rama Hand yadav 07Birchand Patel Path Patus Full postal address 3. Number and Name of the constituency and 185 Fatura 3. Name of the Political party which set up the R. J. D. candidate (otherwise write 'Independent')

(a) Number of cases in which conviction order passed (other than those referred to in Form 26)

	co.	Total number of Pending of (s) have taken cognizar	c where the		×		X
		Nof	11217		Year for which I ncome Tax Reti	orn filed	Total Income Steme
-		Candidate AFAPP Sponse:	11919	-	2010-2	011	Gross-450466=01
-	-	Dependents -		-			
	7.55	and the second section of the second	of Assets and	Linbili	tion in suppos		
		Description	Self	Spouse		Depender	nt-II Dependent-III
		Moveable Asset (Total value)	4185545-3	and the second second	×	X	X
3.	7.0	Immovable Asset	950000=0	U			
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)		-	-	-	
700000	(ii)	Approximate Current Market Price of Asset (Total Value)		11	-	-	
7		Liabilities					
		(i) Government dues (Total)		-	-	_	-
		(ii) Loans from Bank, Financial Institutions and others (Total)				-	
8.	100	ghest educational qualifi Give details of School / Un		1,600		ne certificate	e/ diploma/ degree

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6

ified, at 29th thi	s the December day of 20	Full (1 Vermann)
API		Q met
0,		Walst
3	Stantifu the day nt 1000	DEPONENT
SURESH PO.	has Signed to T. 1.6n my	
- Reg. O	Seg 19/11	